POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

CRAZY INFOTECH LIMITED

Registered Office: 26, Ashirwad Towers G.E. Road, Raipur (Chhattisgarh) 492001

This Post offer Public Announcement ("Announcement") is being issued by Vivro Financial Services Private Limited ("Manager to the Open Offer") on behalf of M/s. Aanjaay Software Ltd. (referred as "The Acquirer"). On Monday, 1st May, 2006, the Acquirers made a Public Announcement ("PA") in compliance with and pursuant to Regulation 10& 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and amendments thereto ("the Regulations"), to acquire 11,77,620 equity shares, representing 20.00% of the total issued & subscribed equity share capital and 20.00% of the voting equity share capital of Crazy InfoTech Ltd at a price of Rs. 10/- (Ten Rupees only) per Fully paid up equity share payable in cash, followed by Corrigendum to Public Announcement dated 23rd November, 2006. The terms used but not defined in this Announcement shall have the same meaning assigned to them as in the PA and Corrigendum to PA. The offer formalities have been completed and the dispatch of payment consideration has been done on 4th January 2007. The details are as under:

1. Name of the Target Company : Crazy InfoTech Ltd.
2. Name of the Acquirer : M/s. Aanjaay Software Ltd.
3. Name of the Manager to the Offer : Vivo Financial Services Private Limited
4. Name of the Registrar to the offer : Cameo Corporate Services Limited
5. Other details
   a. Date of opening of the offer : 30th November 2006 Thursday
   b. Date of closing of the offer : 19th December 2006 Wednesday
6. Details of Acquisition :

Sl. No.	Item	Proposed in the offer document		Actuals	
1.	Offer price	Rs. 10/- per fully paid up shares		Rs. 10/- per fully paid up shares	
2.	Shareholding of Acquirers (No. & %) before MOU/PA	Nil		Nil	
3.	Shares Acquired by way of MOU/ Preferential	No. of Shares	%	No. of Shares%	
	Allotment (No. & %)	30,00,000	50.95	30,00,000	50.95
4.	Shares acquired in	No. of Shares	%	No. of Shares	%
	the open offer (No. & %)	11,77,620	20.00	2900	0.050
5.	Size of Open Offer (No. of shares multiplied by offer price per share)	Rs 11776200/-		Rs. 29000/-	
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. & %)	Nil		Nil	
7.	Post offer shareholding	No. of Shares	%	No. of Shares	%
	of the Acquirer (No & %)	4177620	70.95	3002900	51.00
8.	Post offer share holding of Public (No & %)	Pre Offer	Post Offer	Pre offer	Post offer
	No. of Shares:	2578867	1710480	2578867	2885200
	Percentage:	89.29	29.05	89.29	49.00

7. Status of Escrow account whether released or not : The amount in the Escrow Account has been released on 6th Janurary 2007
8. Payment of interest, if any to share holders along with details thereof : Not Applicable
9. Status of investors complaints received if any : Nil

The Acquirer accepts full responsibility for the information contained in this Post Offer Public Announcement and shall be responsible for fulfillment for all the obligations of the Acquirer under the SEBI (SAST) Regulations, 1997

This announcement along with the original PA, corrigendum to the PA and the Letter of Offer would also be available at the SEBI www.sebi.gov.in. Issued on behalf of the Acquirer by the manager to the offer:

Vivro Financial Services Private Limited
"Vivro House", 11, Shashi Colony, Opp. Suvidha Shopping Center,
Paldi, Ahmedabad 380006
Tel: +91-79-26575666, Fax: +91-79-26575441
Email: ahmedabad@vivro.net
Contact Person: Mr. Jayesh Vithlani

For and On behalf of the Board of Directors
Aanjaay Software Limited
(K.N. Aravind)

Place: Chennai
Date: 10/01/2007